## GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:2258 ANSWERED ON:10.03.2015 NATIONAL BOARD FOR WILDLIFE

Gavit Dr. Heena Vijaykumar;Mahadik Shri Dhananjay Bhimrao;Patil Shri Vijaysinh Mohite;Radhakrishnan Shri T.;Satav Shri Rajeev Shankarrao;Sule Smt. Supriya Sadanand

## Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether concurrence of the National Board for Wildlife (NBWL) is required for all those projects which are to come up in the vicinity of wildlife sanctuaries or protected areas in any part of the country;
- (b) if so, the details thereof;
- (c) the details of projects cleared/approved by the NBWL in the current year, project and sector-wise;
- (d) the time taken by the NBWL for approving various projects; and
- (e) the steps taken/being taken by the Government for ensuring the safety of wild life while sanctioning various projects including power plants?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a)& (b) Projects requiring Environmental Clearance, coming up within the Ecologically Sensitive Zone of wildlife sanctuary or 10 km aerial distance from the boundary of wildlife sanctuaries for which ESZ is yet to be notified, require recommendation of Standing Committee of National Board for Wildlife (NBWL) as part of Environment Clearance process.
- (c) In the year 2015, 48 projects have been recommended by Standing Committee of NBWL. The details of projects recommended by the Standing committee of NBWL is at Annexure:
- (d) The meeting of Standing Committee of NBWL is ordinarily held once in 3 months. Proposals are considered by Standing Committee of NBWL and if necessary, site inspection is carried out. No specific time frame has been provided for approval of Standing Committee of NBWL.
- (e) While considering the projects including the power plants for clearances, various conditions are prescribed by appraising agencies like Chief Wildlife Warden, State Board for Wildlife, Standing Committee of National Board for Wildlife etc. for minimizing the impacts on the wildlife.